

Indian Civil Services Provident Fund Rules, 1942.

- (7) G.S.R. No. 449 dated the 7th June, 1958, making certain amendments to the Indian Civil Services (Non-European Members) Provident Funds Rules, 1943.
- (8) G.S.R. No. 450, dated the 7th June, 1958, making certain amendments to the Secretary of States' Services (General Provident Fund) Rules, 1943.
- (9) G.S.R. No. 489, dated the 21st June, 1958, making certain amendments to Schedule III to the Indian Administrative Service (Pay) Rules, 1954.
- (10) G.S.R. No. 542, dated the 5th June, 1958, making certain amendments to the Schedule III to the Indian Administrative Service (Pay) Rules, 1954.
- (11) G.S.R. No. 545, dated the 5th July, 1958, making certain amendments to Schedule III to the Indian Administrative Service (Pay) Rules, 1954.
- (12) G.S.R. No. 546, dated the 5th July, 1958, making certain amendments to Schedule III to the Indian Police Service (Pay) Rules, 1954.
- (13) G.S.R. No. 548, dated the 5th July, 1958, making certain amendment to Schedule III to the Indian Administrative Service (Pay) Rules, 1954.
- (14) G.S.R. No. 549, dated the 5th July, 1958, making certain amendments to the All India Services (Provident Fund) Rules, 1955.
- (15) G.S.R. No. 550, dated the 5th July, 1958, containing the All India Services (Remittances into and Payments from Provident and Family Pension Funds) Rules, 1958.
- (16) G.S.R. No. 551, dated the 5th July, 1958, making certain amendments to Schedule III to the Indian Police Services (Pay) Rules, 1954.
- (17) G.S.R. No. 662, dated the 9th August, 1958, making certain amendments to the Indian Administrative Service (Recruitment) Rules, 1954.
- (18) G.S.R. No. 663, dated the 9th August, 1958, making certain amendment to the Indian Police Service (Recruitment) Rules, 1954.
- (19) G.S.R. No. 668, dated the 9th August, 1958, making certain amendment to Schedule III to the Indian Police Service (Pay) Rules, 1954.
- (20) G.S.R. No. 671, dated the 9th August, 1958, making certain amendment to Schedule III to the Indian Administrative Service (Pay) Rules, 1954.

[Placed in Library, C No. LT-777/58.]

AMENDMENT TO COPYRIGHT RULES

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): I beg to re-lay on the Table under sub-section (3) of section 78 of the Copyright Act, 1957, a copy of Notification No. GSR 267, dated the 22nd April, 1957, making certain amendment to the Copyright Rules, 1958.

[Placed in Library, See No. LT-778/58.]